

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 22 of 2014 &
I.A. No. 33 of 2014**

Dated : 21st April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Mr. Rakesh Nath, Technical Member**

Madhya Gujarat Vij Co. Ltd. ... Appellant(s)

Versus

**Ankur Scientific Energy Technologies
Pvt. Ltd. & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Ms. Suparna Srivasatava for R.4
Mr. C.K. Rai for R.1
Mr. Rajiv Yadav for R.2
Mr. A. Zaidi for R.3**

**Appeal No. 24 of 2014
&
IA No. 32 of 2014**

Paschim Gujarat Vij Co. Ltd. & Ors. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Ms. Suparna Srivastava for R.1
Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav with
Mr. Rakesh & Mr. Rajesh (Reps) for R.2**

ORDER

Post these matters for hearing on **09.05.2014.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson